

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 1670/2015

This the 13th day of November, 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Hon'ble Mr. Pradeep Kumar, Member (A)

Krishna Kumar Bansal, JTO, Age – 47 yrs.,
S/o. Sh. Satya Pal Bansal,
R/o. H. No. 294, Sector-16,
Faridabad.

...Applicant

(Applicant present in person)

Versus

The General Manager Telecom
Bharat Sanchar Nigam Limited,
Sector-15A, Faridabad.

...Respondents

(None)

ORDER (ORAL)

Hon'ble Mr. Pradeep Kumar, Member (A) :

Sh. Krishna Kumar Bansal, the applicant appeared in person and mentioned that his grievance has already been redressed by the respondents-BSNL and accordingly, he wants to withdraw the O.A.

2. The O.A is dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

/Mbt/